

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.610/03

Wednesday this the 22nd day of December 2004

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

1. Viswanathapillai S,  
Casual Mazdoor, Southern Railway,  
Residing at Aleath Veedu,  
Neeleswaram P.O., Kottarakkara.
2. Venugopalan Nair T.K.,  
Casual Mazdoor, Southern Railway,  
Residing at Lekshmi Vilasom,  
Manalil P.O., Eroor via.
3. George D,  
Casual Mazdoor, Southern Railway,  
Residing at Sasthamkunnil Veedu,  
Kallorkonam, Avniswaram (R.S.P.O),  
Konnikode.
4. Alex J,  
Casual Mazdoor, Southern Railway,  
Residing at Kallorkonathu Thengum vila Veedu,  
Avniswaram (R.S.P.O), Kunnikode.
5. Vijayamohanan Pillai,  
Casual Mazdoor, Southern Railway,  
Residing at Suresh Mandiram,  
Ottakkal P.O., Thenmala via.
6. Renthakaran Pillai,  
Casual Mazdoor, Southern Railway,  
Residing at Renjith Bhavan,  
Chakkuvarakkal P.O., Kunnikode.
7. Thomas Varghese T,  
Casual Mazdoor, Southern Railway,  
Residing at Charuvila Puthenveedu,  
Ottakal P.O., Thenmala via.
8. Raman Pillai P,  
Casual Mazdoor, Southern Railway,  
Residing at Sreevilasom Puthenveedu,  
Ottakkal P.O., Thenmala via.
9. Krishnankutty Nair,  
Casual Mazdoor, Southern Railway,  
Residing at Palamukalil Vadakkethil,  
Neeleswaram P.O., Kottarakkara.

10. Dharmaseelan B,  
Casual Mazdoor, Southern Railway,  
Residing at Neethu Bhavanam, Nadukunnu,  
Vettikkavala P.O., Kottarakkara.
11. Babu B,  
Casual Mazdoor, Southern Railway,  
Residing at Poovatham villa Thazhathil,  
Neeleswaram P.O., Kottarakkara.
12. Joy G,  
Casual Mazdoor, Southern Railway,  
Residing at Parath Veedu,  
Urukunnu P.O., Ottakkal.
13. Ravi G,  
Casual Mazdoor, Southern Railway,  
Residing at Kootturkoonathu veedu,  
Manga Kala, Anneswaram (R.S.P.O.),  
Kunnikode.
14. Radhakrishnan V,  
Casual Mazdoor, Southern Railway,  
Residing at Rajeswari Bhavan,  
Thenmala P.O., Thenmala. Applicants

(By Advocate Mr.K.Ramakumar)

**Versus**

1. Union of India through the  
General Manager, Southern Railway,  
Madras - 2.
2. The Senior Divisional Personnel Officer,  
Southern Railway, Madurai - 10.
3. The Divisional Railway Manager (W),  
Madurai - 10.
4. The Chief Permanent Way Inspector,  
Southern Railway, Punalur. Respondents

(By Advocate Mr.Sunil Jose)

This application having been heard on 22nd December 2004  
the Tribunal on the same day delivered the following :

**O R D E R**

**HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN**

None for the applicants. None appeared for the applicants  
on 17.11.2004 and the case was adjourned for giving the  
applicants another opportunity. Even today nobody is present for  
the applicants, the applicants are also not present. It appears

that the applicants are no more interested in prosecuting the matter. Hence the application is dismissed in default. There is no order as to costs.

(Dated the 22nd day of December 2004)



A.V.HARIDASAN  
VICE CHAIRMAN

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